

merging these banks into the bigger banks, thereby safeguarding the interests of the depositors?

SHRI A C GUHA. I think the hon Member should recollect that some years ago the Banking Companies Act was amended in order to give facilities to these banking companies for merger.

SHRI B C GHOSE And only two banks have so far been amalgamated

SHRI A C GUHA. That would depend very much upon the management of the banks

MR DEPUTY CHAIRMAN That is all We go to the next question

REGIONAL COMMITTEES SET UP BY THE
ALL-INDIA COUNCIL FOR TECHNICAL
EDUCATION

*525 SHRI V S SARWATE Will the Minister for EDUCATION be pleased to state:

(a) the compensation of the four Regional Committees set up on the recommendation of the All-India Council for Technical Education so as to secure the co-ordinated development of Technical Education in the country,

(b) the region assigned to each of those committees;

(c) the number of applications for aid received by each of those committees during the year 1953-54;

(d) the number of such applications recommended by each of those committees to the Council.

(e) the total amount of aid recommended by each of those committees, and

(f) the amount ultimately sanctioned and actually granted by way of aid during that year?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR K L SHRIMALI).

(a) to (f) A statement giving the required information is laid on the Table of the House [See Appendix VIII, Annexure No 150]

SHRI V S SARWATE I find from the statement that whereas about Rs 6 lakhs were recommended by way of recurring grants, ultimately not a pice was sanctioned May I know the reason for this?

DR K L SHRIMALI I do not know to what statement my hon friend is referring, but during 1953-54 grants aggregating to Rs 30,23,500 and loans amounting to Rs 4,80,000 were given to technical and engineering institutions

SHRI V S SARWATE I refer to recurring grants

DR K L SHRIMALI Recurring grants would also be given when the need arises

SHRI V S SARWATE In the column 'recurring grants' there is nothing shown, not a pice

DR K L SHRIMALI The question of giving these grants will arise in the following financial year

SHRI GOPIKRISHNA VIJAIVARGIYA May I know whether any application was received from the Technical Institute at Gwalior?

DR K L SHRIMALI Yes, Sir

SHRI B GUPTA May I know whether any grants were asked for by the Jadavpur College of Engineering & Technology and, if so the amount that has been sanctioned?

DR K L SHRIMALI It will mean a long time if I were to refer to this item and then give a reply

SHRI B GUPTA Is it a fact that the Jadavpur College of Engineering and Technology has made representation to the Government that the grants sanctioned to them by the Central Government are not adequate for

meeting their requirements specially the requirements of expansion?

DR. K. L. SHRIMALI: I have already stated that the Government follow a certain procedure in sanctioning these amounts. Applications are recommended by the Regional Committees and they are sent to the All India Council for Technical Education. Grants are usually given on the recommendations of the Regional Committees.

SHRI V. S. SARWATE: May I know whether any application was rejected by the Government, and, if so, the reasons for the rejection?

DR. K. L. SHRIMALI: Some of the applications are still under consideration.

SHRI V. S. SARWATE: Out of the Rs. 152 lakhs recommended by way of non-recurring grants, only Rs. 30 lakhs have been sanctioned. Is the rest of the amount to be sanctioned later on, because it is written here, "Further grants are payable as and when the grants previously made are utilised."?

DR. K. L. SHRIMALI: The cases will be considered by the Government.

SHRI B. GUPTA: May I know whether it is a fact that the Jadavpur College of Engineering and Technology has in its representation to the Central Government pointed out that if certain grants were made for expansion of post-graduate courses, it would save money on the Hijli Institute of Technology?

DR. K. L. SHRIMALI: I shall be glad to answer if the hon. Member gives notice regarding this question. This question is about the Regional Committees.

FINANCIAL ASSISTANCE FOR OPENING OF MULTI-PURPOSE HIGH SCHOOLS

*526. SHRI B. V. GURUMURTHY: Will the Minister for EDUCATION be pleased to state:

(a) whether there is any proposal to give financial assistance to State Governments for the opening of multi-purpose high schools in the States;

(b) if so, the number of schemes so far received from the various States in this connection; and

(c) the amount of assistance granted so far to each of the States?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI):

(a) Yes.

(b) Three.

(c) Nil.

SHRI B. V. GURUMURTHY: May I know whether it is proposed to convert boys' high schools into multi-purpose high schools and girls' high schools into vocational high schools?

DR. K. L. SHRIMALI: There is no such proposal. Governments propose to convert some of the academic high schools into multi-purpose high schools and also established some new ones.

SHRI D. NARAYAN: May I know how many multi-purpose schools had been opened by Bombay State during last year?

DR. K. L. SHRIMALI: As far as I am aware, under the scheme which we are developing now, no institutions have so far been opened there, but I know that in Bombay some multi-purpose schools are already working.

SHRI D. NARAYAN: Are there any schools converted in Bombay State?

DR. K. L. SHRIMALI: As I have already stated, under this scheme so far no schools have been converted, but some schools had already been working there as multi-purpose schools.

SHRI B. GUPTA: Before we come to multi-purpose schools, may I know